



**Telecom Regulatory Authority of India  
Government of India**



No. TRAI/F&EA/Regulation/2

Dated 26<sup>th</sup> May 2020

**Mr. Rajan S. Mathews**

Director General

COAI

14, Bhai Veer Singh Marg

New Delhi – 110001

**Subject:** COAI's request for additional time to file monthly and quarterly reports for the period ending 30<sup>th</sup> April 2020 and 31<sup>st</sup> May 2020.

**Reference:** No. RSM/COAI/2020/132 dated 19<sup>th</sup> May 2020

This is with reference to the above-mentioned subject. Your request for extension of time by six weeks from due date to file monthly and quarterly reports to TRAI for the period ending 30<sup>th</sup> April 2020 and 31<sup>st</sup> May 2020 has been considered. In this regard, it has been observed that the Ministry of Home Affairs has granted certain relaxations and permitted a greater number of activities with a view towards eventual normalisation of the economic activities. However, considering the immediate situation, the Authority has decided to grant a relaxation of two weeks from the respective due dates in respect of all monthly and quarterly reports for the period ending 30<sup>th</sup> April 2020 in the larger public interest. This may be brought to the notice of all Telecom service providers.

Sd/-

**(S. K Gupta)**

**Secretary**